

Notification under Essential Commodities Act, 1955 and Notification under Coconut Development Board Act, 1979

Annual Account and Review of the National Cooperative Union of India and National Council for cooperative Training, New Delhi

Annual Report and Review of the national Agricultural Cooperative Marketing Federation of India Limited, New Delhi

Annual Report and Reviews under Companies Act

Statements showing reasons for delay in laying the above papers on the Table of the House.

THE MINISTER OF STATE IN  
THE MINISTRY OF AGRICULTURE  
(SHRI YOGENDRA MAKWANA) :  
I beg to lay on the Table

- (1) A copy of Notification No. GSR 490(E) (Hindi and English versions) Published in Gazette of India dated the 2nd July, 1984 containing the Order regarding supplies of fertilizers to be made by domestic manufacturers of Fertilizers to various States/Union Territories/Commodity Boards during the period 1st April, 1984 to 30th September, 1984, under sub-section (6) of section 3 of the Essential commodities Act, 1955. [Placed in Library See LT—No. 8693/84]
- (2) A copy of the Coconut Development Board Recruitment (Amendment) Regulations, 1984 (Hindi and English versions) published in Notification No. GSR 625 in Gazette of India dated the 23rd June, 1984, under section 21 of the Coconut Development Board Act, 1979. [Placed in Library See LT—No. 8694/84]
- (3) A copy of the Annual Report (Hindi and English versions)

of the National Cooperative Union of India, New Delhi, for the year 1982-83.

- (4) A copy of the Annual Accounts of the National Cooperative Union of India, New Delhi, for the year 1982-83 along with Audit Report thereon.
- (5) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Union of India, New Delhi, for the year 1982-83.
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) to (5) above. [Placed in Library See LT-No. 8695/84.]
- (7) A copy of the Annual Report (Hindi and English versions) of the National Council for Cooperative Training, New Delhi, for the year 1982-83.
- (8) A copy of the Annual Accounts of the National Council for Cooperative Training, New Delhi, for the year 1982-83 along with Audit Report thereon.
- (9) A copy of the Review (Hindi and English versions) by Government on the working of the National Council for Cooperative Training New Delhi, for the year 1982-83.
- (10) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) to (9) above. [Placed in Library. See LT—No. 8696/84].
- (11) A copy of the Annual Report (Hindi and English versions) of

the National Agricultural Cooperative Marketing Federation of India Limited, New Delhi, for the year 1982-83 along with Accounts and the Audit Report thereon.

- (12) A copy of the Review (Hindi and English versions) by the Government on the working of the National Agricultural Cooperative Marketing Federation of India Limited, New Delhi, for the year 1982-83.
- (13) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) and (12) above. [Placed in Library. See LT—No. 8697-84]
- (14) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 :
- (a) (i) Review by the Government on the working of the Madhya Pradesh State Agro-Industries Development Corporation Limited, Bhopal for the year 1976-77.
- (ii) Annual Report of the Madhya Pradesh State Agro-Industries Development Corporation Limited, Bhopal, for the year 1976-77 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See LT-No. 8698/84]
- (b) (i) Review by the Government on the working of the Gujarat Agro Industries Corporation Limited, Ahmedabad, for the year 1981-82.
- (ii) Annual Report of the Gujarat Agro Industries Corporation Limited, Ahmedabad, for the year 1981-82 along with Audited Accounts and the

comments of the Comptroller and Auditor General thereon.

- (15) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above. [Placed in Library. See LT—No. 8699/84]
- (16) A statement (Hindi and English versions) correcting the reply given on the 13th August, 1984 to Unstarred Question No. 3194 by Shri Atal Bihari Vajpayee, regarding animals slaughtered. [Placed in Library See LT-No. 8700/84]

**Reports of the Pasteur Institute of India Coonoor Statement showing reasons for delay in laying Papers**

THE DEPUTY MINISTER IN THE  
MINISTRY OF HEALTH AND  
FAMILY WELFARE (KUMARI  
KUMUDBEN M. JOSH) : I beg to lay  
on the Table

- (1) A copy of the Annual Report (Hindi and English versions) of the Pasteur Institute of India, Coonoor for the year 1979-80 along with Audited Accounts.
- (2) A copy of the Annual Report (Hindi and English versions) of the Pasteur Institute of India, Coonoor, for the year, 1980-81 along with Audited Accounts.
- (3) A copy of the Annual Report (Hindi and English versions) of the Pasteur Institute of India, Coonoor for the year 1981-82 along with Audited Accounts.
- (4) A copy of the Annual Report (Hindi and English versions) of the Pasteur Institute of India, Coonoor for the year 1982-83 along with Audited Accounts.